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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.520/2002 IN O.A.NO.669/2000

Tuesday, this the 22nd day of April, 2003

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

Kulwant Rai Gupta
s/o Shri Shiv Nandan Gupta
R/o TP-121, Pritampura
Delhi-34

..Applicant

(By Advocate: Shri A.K.Trivedi)

Versus

1. Lt. Gen.Hari Uniyal
Engineer-in-Chief
Engineer-in-charge
Army Headquarters, Kashmir House
New Delhi-1
2. Major General Vijay Aga
Chief Engineer
Western Command
Chandimandir, Chandigarh
3. Col. H.K.Arora
Commander Works Engineer
Air Force Palam
Delhi Cantt.-10

..Respondents

(By Advocate: Shri R.P.Aggarwal)

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan, VC (J):-

Heard both the learned counsel for parties.

2. Shri R.P.Aggarwal, learned counsel has submitted that a cheque for an amount of Rs.48,752/- has been handed over to the petitioner in compliance of Tribunal's order dated 11.7.2001 in OA-669/2000. Shri A.K.Trivedi, learned counsel, however, submits that he is not sure whether the amount paid is correct and would like to know the details.

3. Considering the fact that this is a Contempt Petition, we find no reason to continue with this

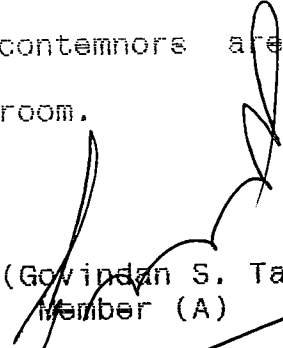
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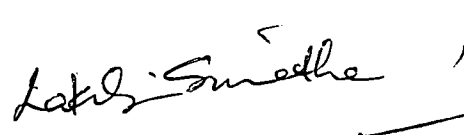
(2)

Contempt Petition as, according to the respondents, the due amount, as directed in Tribunal's order dated 11.7.2001 has been paid to the petitioner. It was also open to the petitioner to calculate the amount due to him in terms of para 11 of that order.

4. In view of what has been stated above, CP-520/2002 is dismissed. Notice to the alleged contemnors are discharged. File be consigned to record room.


(Govindan S. Tampi)
Member (A)

/sunil/


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)